

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

O.A. No. 61/00413/2021

This the 09th day of March, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**

Brijesh Yadav, Age 32 years, S/o Sh. Ram Das Yadav, R/o 166 Bn CRPF, Sidhra, Jammu.
.....Applicant

(Advocate: Ms. Monika Kohli)

Versus

1. The Union of India through Commissioner Secretary, Ministry of Home Affairs, North Block, New Delhi. 110001.
2. Inspector General of Police, Central Reserve Police Force, Sector Headquarter, Bantalab, Jammu. 181123.
3. Deputy Inspector General of Police, Central Reserve Police Force, Range Hiranagar, Jammu. 184142.
4. Commandant, 166 Bn C.R.P.F., Sidhra, Jammu. 180019.

.....Respondents

(Advocate: Mr. Raghu Mehta, SCGSC)

O R D E R [O R A L]

(Delivered by Hon'ble Mr. Anand Mathur, Member-A)

The present OA has been filed by the applicant seeking direction to expunge the grading 'Below Good' in APAR for the year 2017-18 and to upgrade his grading in APAR. It is apparent that the applicant was appointed as Sub Inspector in the Central Reserve Police Force. It is



submitted by Mr. Raghu Mehta, learned SCGSC for respondents that this Tribunal has no jurisdiction to hear the case.



2. Contention of learned SCGSC has force and it is to be accepted as post of 'Sub Inspector in C.R.P.F.' does not come within the jurisdiction of this Tribunal. It has not been brought within the jurisdiction of this Tribunal by notification as issued by the Central Government under Section 14 (2) of the Administrative Tribunal Act, 1985.

3. Accordingly, the O.A. is dismissed for want of jurisdiction. However, the applicant is at liberty to approach before the appropriate forum.

(ANAND MATHUR)
MEMBER (A)

(RAKESH SAGAR JAIN)
MEMBER (J)

/M.M/